

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT) (Ins) No. 820 of 2020**

**IN THE MATTER OF:**

**Mr. Dhan Prakash Gupta**

**...Appellant**

**Vs.**

**M/s Daehsan Trading India Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Ms. Ekta Choudhary, Advocate.**

**For Respondent: Mr. Anant A.Pavgi, Caveator  
Ms. Yajura RV, Caveator**

**ORDER**

**(Through Virtual Mode)**

**10.03.2021:** Today, when the case was called out, Learned Counsel appearing on behalf of the Appellant submits that today he is in personal difficulty and prays for an adjournment. Prayer allowed.

Learned Counsel for the Respondent is present.

List this matter on **31<sup>st</sup> March, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

S.S./nn